

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3286
ANSWERED ON:31.08.2012
EU ENFORCEMENT OF CARBON TAX
Viswanathan Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of steps taken/being taken by the Government to counter the EU enforcement of carbon tax on all fliers landing or passing through European skies;
- (b) the estimated amount the fliers are likely to pay as additional levy;
- (c) whether any report/instance of any of the airlines operating in India having submitted data to EU has come to the notice of the Government; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) Government has opposed unilateral inclusion of Indian International flight to/from an European Union (EU) airport in the European Union-Emission Trading System (EU-ETS) from 1st January, 2012. Ministry of Civil Aviation hosted an International Meeting on 29-30th September, 2011 at New Delhi of non-EU International Civil Aviation Organization (ICAO) Council Members and other non-EU Member States in which a Joint Declaration was adopted opposing the EU-ETS. India thereafter took the lead to co-present this Joint Declaration as a Working Paper (WP), which was adopted by the ICAO Council. As a follow up to this Declaration, another meeting was held in Moscow on 21-22nd February, 2012 in which a Moscow Declaration against the EU-ETS was adopted. Based on these Declarations which contained a series of counter measures, the second COS meeting held on 29th March, 2012, recommended that the Indian carriers should not participate in the EU-ETS. Accordingly, the Indian carriers have been formally prohibited from participating in the EU-ETS.

(b) The likely impact on the airfare though expected to be significant is not being estimated as no Indian carrier is submitting the trial data required this year on emissions in view of the stand of the Government to oppose the scheme.

(c) No sir.

(d) Does not arise.